| ANNEXURE - 5 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the corporate debtor: M/s. AMRIT JAL VENTURES PRIVATE LIMITED; Date of commencement of CIRP: 07.05.2019; List of creditors as on: 20.11.2020 | | | | | | | | | | | | | | |
| List of operational creditors (Workmen) | | | | | | | | | | | | | | |
| Sl. No. | Name of authorised representative, if any | Name of employee | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC | | | | | |
| 1 | | | | | | | | | | | | | | |
| 2 | | | | | | | | | | | | | | |
| 3 | | | | | | | | | | | | | | |
| 4 | | | | | | | | | | | | | | |
| 5 | | | | | | | | | | | | | | |